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ITEM NO.126

COURT NO.13

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal No(s). 5299/2012

BHANU PRATAP SINGH & ANR.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(With office report)

WITH

SLP(C) No. 26896/2013

(With appln. (s) for directions and impleadment and impleadment and directions and directions and exemption from filing O.T. and Interim Relief and Office Report)

Date : 18/04/2017 This appeal was called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE ADARSH KUMAR GOEL

HON&#39;BLE MR. JUSTICE DEEPAK GUPTA

For Appellant(s) Mr. Rameshwar Prasad Goyal, Adv.

Mr. Purushottam Sharma Tripathi, Adv.

For Respondent(s) Mr. C. D. Singh, Adv.

Mr. Prateek Rusia, Adv.

Mr. A. Pratap Singh, Adv.

Mr. Sudeep Kumar, Adv.

Mr. Avi Pandey, Adv.

Mr. Yadav Narender Singh, Adv.

Mr. Nikhil Majithia, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List the matters tomorrow i.e. on 19.04.2017.

(SWETA DHYANI)

(SAROJ KUMARI GAUR )

SR.P.A

COURT MASTER